

LIR No. 9635/2016

Shambhu Nath Chaturvedi vs M/s Tacker Technologies Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and on filing of PF, notice be issued to the management, which is returnable before the Court on **23.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 874/2017

Vinod Mandal vs M/s Presto Info Solution Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of WS by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, management is directed to file WS with directions to supply advance copy of the same to the workman or his AR by the next date of hearing.

Be put up on **05.11.2020** for filing of WS.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 1273/2017

Lokesh Kumar Malhotra vs M/s Mitsubishi Corp. India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Shri Ketan Gaur, AR for the management.

The matter is fixed for appearance of the workman.

It is submitted by AR for the management that matter has already been settled between the parties and workman wishes to withdraw the present petition in terms of settlement.

Court notice be issued to the workman to appear before the Court on next date of hearing.

At request, matter stands adjourned for recording of settlement statement on **14.09.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 1256/2018

Rakesh Kumar vs M/s Writer Safeguard Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of rejoinder and framing of issues.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, workman is directed to file rejoinder to the WS of management with directions to supply copy of the same to the management or its AR.

Be put up for filing of rejoinder and framing of issues on **12.11.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LCA No. 1541/2019

Monu vs M/s B B G India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of rejoinder.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of rejoinder with directions to supply copy of the same to the management.

Be put up for filing of rejoinder on **12.11.2020.**

VEENA RANI

POLC/RADC

03.09.2020

Misc. DJ No. 179/2019

Pinki vs M/s Sir Ganga Ram Hospital & Ors

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Ms Deepti, AR for the management.

The matter is fixed for appearance of the management.

Management is directed to file WS of the statement of claim with directions to supply copy of the same to the workman or his AR by the next date of hearing.

Be put up on **03.11.2020** for filing of WS by the management.

VEENA RANI

POLC/RADC

03.09.2020

LID No. 242/2016

Mahabar Singh vs J K M Security

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for settlement.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances matter stands adjourned for settlement, if any failing which for filing of rejoinder, if any and framing of issues on **12.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 2435/2016

Santosh vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 2436/2016

Triloki vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 2437/2016

Basgit vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 2979/2016

Tej Bali vs Pioneer Steel Furniture

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**03.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 5549/2016

Usha Sharma vs M/s RMX Joss

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**13.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 9593/2016

Yashpal Singh vs M/s Ashwin Alva Associates

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Shri Deepak Dhingra, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**23.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 372/2017

Ujbeer Singh vs M/s Midas Marketing Services Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **19.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 293/2018

Sarik vs M/s Hariom Laser

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **19.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 1360/2018

Monu vs M/s B B G India Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **09.12.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 1106/2016

Jasbir vs M/s East MCD

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **07.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 2707/2016

Anil Kumar vs M/s H Rai Malik Associates

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Shri Sanyam Malik, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**01.10.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LID No. 778/2016

Lal Mani vs M/s Sagar Interntional India

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 189/2017

Sanjay Kumar & Ors. Vs M/s Horizon Industrial Products Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **03.11.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 1005/2018

Vinod Kumar Vs M/s Horizon Industrial Products Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **03.11.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LC No. 2472/2016

Malkeet Singh Bamraha vs M/s Trehan International Consultants Engineer Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, Court notice be issued to both the parties through Nazarat Branch, in order to appear before the Court on next date of hearing.

Matter stands adjourned for final arguments on  
**29.09.2020.**

VEENA RANI

POLC/RADC

03.09.2020

LCA No. 282/2016

Hem Raj Sharma vs M/s IPGCL

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present : None for the workman.

Shri Vinay Sabharwal, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he will file written submissions before the Court.

AR for the management is directed to file written submissions by 14.09.2020.

At request, matter stands adjourned for arguments/clarifications, if any on **16.09.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LCA No. 453/206

Yogesh Dutt vs IPGCL

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he will file written submissions before the Court.

AR for the management is directed to file written submissions by 14.09.2020.

At request, matter stands adjourned for arguments/clarifications, if any on **16.09.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 987/2016

Sunder Singh Rana vs M/s Shaurya Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **09.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 6544/2016

Dharam Pal Singh vs M/s Shaurya Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **09.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 9831/2016

Monidipa Sain vs M/s Tops Group Total Security Solution

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **12.10.2020**.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 3190/2016

Chamak Lal vs M/s Surmila Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

On the last date of hearing, it was submitted by AR for the management no. 1 and 3 that he will file written submissions by the next date of hearing, but, till date same is not filed by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **15.09.2020** with liberty to file written submissions prior to next date of hearing.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 5392/2016

Chote vs M/s Surmila Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

On the last date of hearing, it was submitted by AR for the management no. 1 and 3 that he will file written submissions by the next date of hearing, but, till date same is not filed by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on **15.09.2020** with liberty to file written submissions prior to next date of hearing.

VEENA RANI

POLC/RADC

03.09.2020

LIR No. 856/2016

Puneet Kumar Mishra vs M/s Krishna Embroidery Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

03.09.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for order on enquiry issue on **18.09.2020**.

VEENA RANI

POLC/RADC

03.09.2020